

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 260 OF 2016 &  
IA NO. 541 OF 2016**

**Dated: 16<sup>th</sup> May, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Maharashtra Eastern Grid Power Transmission Co. Ltd. ...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Saahil Kaul  
Mr. Sandeep P.

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **25.07.2017 at 2.30 p.m.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**